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ITEM NO.46

REGISTRAR COURT.1

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).39968/2012

NIRMAL DEVI

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 23/10/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. M. Ram Siromani, Adv.

Ms. Asha Gopalan Nair, Adv.

For Respondent(s)

Mr. Vibhu Tiwari, Adv.

Mr. Ravi Prakash Mehrotra, Adv.

UPON hearing counsel the Court made the following

O R D E R

Four weeks' time is granted, as a final chance, to respondent No.1 and as a first chance to respondent Nos.2 to 4 for filing counter affidavit on record.

List again on 29.11.2013.

			(M.A. SAYEED)	
			REGISTRAR	

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